POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF

BASF INDIA LIMITED

Having its Registered Office at: R.B.C. Mahindra Towers, 1st Floor, 'A' Wing, Dr. G.M. Bhosale Marg, Worli, Mumbai - 400018, India.

The details subsequent to the completion of the Offer made vide Public Announcement dated May 15, 2008 ("Public Announcement") under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (the "Regulations"), by BASF SE ("Acquirer") to acquire up to 22.31% of the Voting Capital of BASF India Limited at price of Rs. 274 (revised to Rs. 300) per equity share, payable in cash are as follows.

1. Name of the Target Company: BASF India Limited
2. Name of Acquirer(s) including PACs:
   (i) Name of the Acquirer: BASF SE
   (ii) Name of the PACs: N.A.
3. Name of Manager to the Offer: JM Financial Consultants Private Limited
4. Name of the Registrar to the Offer: Sharepro Services (India) Private Limited
5. Offer Details:
   a) Date of opening of the Offer: July 09, 2008
   b) Date of closing of the Offer: July 28, 2008
6. Details of the acquisition

S. No.	Item	Proposed in Offer Document		Actuals	
		(No)	(%)	(No)	(%)
6.1	Offer Price	Rs. 274		Rs. 300 (After Revision)	
6.2	Shareholding of Acquirer before MOU / Public Announcement	14,853,020	52.69%	14,853,020	52.69%
6.3	Shares acquired by way of MOU *	Nil	Nil	Nil	Nil
6.4	Shares acquired in the Open Offer	6,289,591	22.31%	5,213,222	18.49%
6.5	Size of the Open Offer (No of shares multiplied by offer price per share)	Rs. 1,886,877,300		Rs. 1,563,966,600	
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any. (No & %)	–		–	
6.7	Post Offer shareholding of Acquirer	21,142,611	75.00%	20,066,242	71.18%
6.8	Pre Offer shareholding of Public	13,337,128	47.31%	13,337,128	47.31%
6.9	Post Offer shareholding of Public	7,047,537	25.00%	8,123,906	28.82%

** Promoter is same as the Acquirer since the present Offer is voluntary consolidation of holdings under Regulation 11 of SEBI (SAST) Regulations.*

7. Status of the escrow account: Instructions for release are being given
8. Payment of interest, if any, to the shareholders along with the details thereof: N.A.
9. Status of investor complaints received, if any: All investor complaints have been replied to.

The Acquirer accepts full responsibility for the information contained in this Post Offer PA and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Announcement would also be available on SEBI's website www.sebi.gov.in

MANAGER TO THE OFFER

JM FINANCIAL

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Contact Person: Ms. Mamta Joshi / Mr. Rohit Pareek

REGISTRAR TO THE OFFER

Sharepro Services (India) Private Limited
3rd Floor, Satam Estate,
Chakala, Andheri (East), Mumbai 400 099
Tel:+91 22 6772 0300/400 Fax: +91 22 2837 5646
Email: basfindia.offer@shareproservices.com
Contact Person: Mr.V Kumaresan

Issued by JM Financial Consultants Private Limited ("Manager to the Offer") for and on behalf of the Acquirer.

Place: Mumbai
Date: August 12, 2008